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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 1162/2022**

SUDHANSHU MITTAL

..... Petitioner

Through: Mr. Mohit Mathur, Sr. Adv. along
with Mr. Gagan Gandhi, Ms. Ratakshi
Sarvaria, Mr. Sushant Kumar and Mr.
Harsh Gautam, Advs.

versus

VINEET JAIN AND ORS

..... Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

% **01.11.2022**

CM APPL.46489/2022 (Exemption)

Allowed, subject to all just exceptions.

Application stands disposed of.

CONT.CAS(C) 1162/2022

Issue notice to the respondents, on necessary steps being taken by the petitioner, through all permissible modes, including electronically.

Let a reply be filed within a period of four weeks from today. Rejoinder thereto, if any, be filed before the next date of hearing.

List on 24.01.2023.

SACHIN DATTA, J

NOVEMBER 1, 2022/cl